

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP/IB/186/2023  
**NAME OF THE PETITIONER** : Rajtharun Textiles India Pvt Ltd  
**NAME OF THE RESPONDENT(S)** : --  
**UNDER SECTION** : Sec 10 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Petitioner. Ld. Counsel Mr. Varun Srinivasan for one of the Creditor. Ld. Counsel Ms. Nagalakshmi for Poonawala Fin Corp. Ld. Counsel Ms. Tanushree for one of the Creditor.

In this case the parties could not file the reply or vakalat as the system did not allow them due to this being a section 10 Application.

**Registry is directed** to make provision for the reply from the parties within 2 weeks. Reply be given in the form of written submissions.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **27.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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